

S. No.	Name of Town	Sanctioned Dt./ Mon/Yr	Project Cost
45.	Sankargarh	Jan '96	157.80
46.	Ghorawal	"	87.60
47.	Sidhaur	"	58.80
48.	Chopan	March '95	133.50
49.	B.B. Nagar	"	68.30
50.	Daywala	"	74.60
51.	Faridpur	"	59.50
52.	Usawan	"	72.50
53.	Saurik	"	81.00
54.	Harriya	"	62.40
55.	Hariharpur	"	63.00
56.	Bansgaon	"	81.20
57.	Bikapur	"	101.50
58.	Sarai Akil	"	98.98
59.	Dudhi	"	156.70
60.	Pali	"	63.80
61.	Oran	"	59.00
62.	Risia Bazar	"	86.15
63.	Narendernagar	"	240.50
64.	Chamba	"	537.80
65.	Jhalu	"	80.50
66.	Adri	"	60.30
67.	Kaladungi	"	121.90
68.	Atsu	"	79.80
69.	Hargaon	"	83.30
Total :			Rs. 5858.67 Lakhs

[English]

#### Drinking Water in Allahabad

5173. DR. MURLI MANOHAR JOSHI : Will the Minister of RURAL AREAS AND EMPLOYMENT be pleased to refer to Unstarred Question No. 2331, answer given on July 31, 1996 and state :

(a) the reasons for under utilisation of funds in 1994-95 and 1995-96;

(b) whether instances of diverting of funds to other purposes have come to the notice of the Government; and

(c) if so, the action taken thereon by the Union Government and State Governments?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL AREAS AND EMPLOYMENT (SHRI CHANDRADEO PRASAD VARMA) : (a) to (c) The Uttar Pradesh Jal Nigam is implementing the Rural Water Supply Schemes in the State. The required information is being collected from the Organisation and will be laid on the Table of the House.

#### Southern Refineries

5174. SHRI P.C. CHACKO : Will the PRIME MINISTER be pleased to state :

(a) whether Southern Refineries is likely to be shifted out of Kerala;

(b) if so, the reaction of the Government thereto; and

(c) the measures proposed to be taken to ensure production in the interest of future industrial development in the State ?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI T.R. BAALU):

(a) M/s. Southern Refineries Ltd., a private sector company manufacturing lubricants and mineral oils located in Kerala, have informed that a few local people want to interfere in the recruitment of personnel, and having failed in this attempt, they (the local people) are creating obstructions in the functioning of the factory alleging pollution from the factory. Unless the State Government takes a firm stand, M/s. Southern Refineries will have no option other than shifting the unit outside Kerala for its survival.

(b) and (c) The Government of Kerala is concerned with this matter.

#### Oil/Gas Agencies

5175. SHRI T. GOPAL KRISHNA :  
SHRI L. RAMANA :

Will the PRIME MINISTER be pleased to state :

(a) whether the Indian Oil Corporation had advertised for filling up of backlog allotment of Oil/Gas distribution agencies for scheduled caste and scheduled tribe candidates in Andhra Pradesh in the month of December, 1995;

(b) if so, the details thereof including the locations of agencies, the number of applications received;

(c) the action taken so far; and

(d) when the final selections are to be made ?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI T.R. BAALU):

(a) and (b) Indian Oil Corporation Limited advertised 11 retail outlet dealerships under SC/ST category in